

**“4 A. Other terms and conditions of service of the whole-time directors—**The terms and conditions of service including leave, code of conduct, ethics and disciplinary matters of the Managing Director and Deputy Managing Directors may be determined by the Board on the recommendation of the Nomination and Remuneration Committee based on market practice and requirements of the Institution, keeping in view the terms and conditions of other employees of the Institution and to enhance performance and promote integrity.”.

3. In the said rules, after rule 8, the following rule shall be inserted, namely:—

**“9. Form and manner of balance sheet and accounts.—**The balance sheet as at 31st March of each year and the profit and loss account for the year ending on 31st March of each year shall be prepared in Form 2 and Form 3 respectively, as set out in the Schedule to these rules.”.

4. In the Schedule to the said rules, after Form 1, the following forms shall be inserted, namely:—

**“Form 2**

[See rule 9]

**Balance Sheet as at 31<sup>st</sup> March, \_\_\_**  
(While adopting AS GAAP for preparation of accounts)

	Schedules	As at 31.03.____ (Current Year)	As at 31.03.____ (Previous Year)
<b>Assets</b>			
<b>Financial Assets</b>			
1. Cash in hand and balances with the Reserve Bank of India	I		
2. Balances with banks	II		
3. Derivative Financial Instruments	III		
4. Loans	IV		
5. Investments	V		
6. Other financial assets (to be specified)	VI		
<b>Non-Financial Assets</b>			
1. Property, plant and equipment	VII		
2. Goodwill			
3. Other intangible assets	VIII		
4. Current tax assets			
5. Deferred tax assets			
6. Other non-financial assets (to be specified)	IX		
<b>Total assets</b>			
<b>Equity and liabilities</b>			
<b>Financial Liabilities</b>			
1. Deposits	X		
2. Borrowings	XI		
3. Debt Securities	XII		
4. Derivatives Financial Instruments			
5. Other financial liabilities (to be specified)	XIII		
<b>Non-Financial Liabilities</b>			
1. Current tax liabilities			
2. Deferred tax liabilities			
3. Other non-financial liabilities (including	XIV		

provisions) to be specified)			
<b>Total liabilities</b>			
<b>Shareholders' fund</b>			
(a) Share capital	XV		
(b) Reserves and surplus	XVI		
<b>Total</b>			
<b>Total equity and liabilities</b>			
Contingent liabilities	XVII		

**Schedule I: Cash in hand and balances with the Reserve Bank of India**

	As at 31.03. ____ (Current Year)	As at 31.03. ____ (Previous Year)
1. Cash in hand		
2. Balances with the Reserve Bank of India		
<b>Total (1+2)</b>		

**Schedule II: Balances with banks**

	As at 31.03. ____ (Current Year)	As at 31.03. ____ (Previous Year)
<b>1. In India</b>		
(a) in current accounts		
(b) in other deposit accounts		
<b>2. Outside India</b>		
(a) in current accounts		
(b) in other deposit accounts		
<b>Total (1+2)</b>		

**Schedule III: Derivative financial Instruments**

1. Explain use of derivatives.

2. Cross-reference to Financial Risks section for management of risks arising from derivatives.

Part I	(Current Year)			(Previous Year)		
	Notional amounts	Fair Value - Assets	Fair Value - Liabilities	Notional amounts	Fair Value - Assets	Fair Value - Liabilities
<b>(i) Currency derivatives:</b>						
-Spot and forwards						
-Currency Futures						
-Currency swaps						
-Options purchased						
-Options sold (written)						
-Others						
<b>Subtotal (i)</b>						
<b>(ii) Interest rate derivatives</b>						
-Forward Rate Agreements and Interest Rate Swaps						
-Options purchased						
-Options sold (written)						
-Futures						
-Others						
<b>Subtotal(ii)</b>						

<b>(iii)Credit derivatives</b>						
<b>(iv)Equity linked derivatives</b>						
<b>(v)Other derivatives (Please specify)</b>						
<b>Total Derivative</b>						
<b>Financial Instruments (i)+(ii)+(iii)+(iv)+(v)</b>						
Part II						
Included in above (Part I) are derivatives held for hedging and risk management purposes as follows:						
(i)Fair value hedging:						
- Currency derivatives						
- Interest rate derivatives						
- Credit derivatives						
- Equity linked derivatives						
- Others						
<b>Subtotal (i)</b>						
(ii)Cash flow hedging:						
- Currency derivatives						
- Interest rate derivatives						
- Credit derivatives						
- Equity linked derivatives						
- Others						
<b>Subtotal (ii)</b>						
<b>(iii)Net investment hedging:</b>						
<b>(iv)Undesignated Derivatives</b>						
<b>Total Derivative Financial Instruments (i)+ (ii)+(iii)+(iv)</b>						

With respect to hedges and hedge accounting, Institution may provide a description, in accordance with the requirements of applicable Accounting Standards and related Guidance Notes, of how derivatives are used for hedging, explain types of hedges recognised for accounting purposes and their usage/application by the entity.

<b>Schedule IV - Loans</b>		
<b>[Net of specific provisions i.e. provisions for Non-Performing Assets]</b>		
	<b>As at 31.03. (Current Year)</b>	<b>As at 31.03._____ (Previous Year)</b>
1. (a) Bill purchased and bills discounted		
(b) Loans repayable on demand		
(c) Term loans		
(d) Others (to be specified)		
Subtotal (1)		
2. (a) Secured by tangible assets		
(b) Secured by intangible assets		
(c) Secured by bank/government guarantee		
(d) Unsecured		
Subtotal (2)		
3. (a) Loans in India		
(b) Loans outside India		
Subtotal (3)		
Subtotal (1), (2) and (3) should tally with each other.		

<b>Schedule V: Investments</b> [ net of provisions for depreciation and non-performing investments]		
	As at 31.03. ____ (Current Year)	As at 31.03. ____ (Previous Year)
<b>1. Investment in India</b>		
(a) Securities of Central and State Governments		
(b) Shares of banks and financial institutions		
(c) Bonds, debentures and other securities of banks and financial institutions		
(d) Units of Mutual Funds and Other units		
(e) Shares, bonds, debentures, and other securities of other entities		
(f) Investment in subsidiaries, associate, and joint ventures		
(g) Others (to be specified)		
<b>Subtotal (1)</b>		
<b>2. Investment outside India</b>		
(a) Government securities		
(b) Subsidiaries, associates and joint ventures		
(c) Others (to be specified)		
<b>Subtotal (2)</b>		
<b>Total (1+2)</b>		

<b>Schedule VI – Other financial assets</b>		
	As at 31.03. ____ (Current Year)	As at 31.03. ____ (Previous Year)
1. Receivables		
2. Receivables in respect of insurance claims		
3. Others (to be specified)		
<b>Total</b>		

<b>Schedule VII - Property, plant and equipment[Net of Depreciation]</b>		
	As at 31.03. ____ (Current Year)	As at 31.03. ____ (Previous Year)
<b>1. Properties</b>		
(a) At cost as on 31st March of the preceding year		
(b) Additions during the year		
(c) Deductions during the year		
(d) Depreciation to date		
<b>2. Plant and equipment</b>		
(a) At cost as on 31st March of the preceding year		
(b) Additions during the year		
(c) Deductions during the year		
(d) Depreciation to date		
<b>3. Other fixed assets</b>		
(a) At cost as on 31st March of the preceding year		

(b) Additions during the year		
(c) Deductions during the year		
(d) Depreciation to date		
<b>Total (1+2+3)</b>		

<b>Schedule VIII – Other Intangible Assets</b>		
	<b>As at 31.03.____ (Current Year)</b>	<b>As at 31.03.____ (Previous Year)</b>
<b>1. Others Intangible Assets (to be specified)</b>		
(a) At cost as on 31st March of the preceding year		
(b) Additions during the year		
(c) Deductions during the year		
(d) Depreciation to date		
<b>Total</b>		

<b>Schedule IX – Other non-financial assets</b>		
	<b>As at 31.03.____ (Current Year)</b>	<b>As at 31.03.____ (Previous Year)</b>
1. Advances given for procurement of Property, Plant and Equipment		
2. Prepaid expenses		
3. Others (to be specified)		
<b>Total</b>		

<b>Schedule X: Deposits</b>		
	<b>As at 31.03.____ (Current Year)</b>	<b>As at 31.03.____ (Previous Year)</b>
1. From Banks		
2. From Others (to be specified)		
<b>Total (1+2+3)</b>		

<b>Schedule XI- Borrowings</b>		
	<b>As at 31.03.____ (Current Year)</b>	<b>As at 31.03.____ (Previous Year)</b>
<b>1. Borrowings in India</b>		
(a) From Reserve Bank of India		
(b) From Government of India		
(c) Term Loans from Banks		
(d) Term Money Borrowings		
(e) Others (to be specified)		
<b>Subtotal (1)</b>		
<b>2. Borrowings outside India</b>		
(a) Multilateral/Bilateral Organisations (to be specified)		
(b) Other Development Financial Institutions (to be specified)		
<b>Subtotal (2)</b>		
<b>Total (1 + 2)</b>		

<b>Schedule XII – Debt securities*</b>		
	As at 31.03.____ (Current Year)	As at 31.03.____ (Previous Year)
<b>1. Debt securities issued in India</b>		
(a) Bonds and debentures		
(b) Commercial paper		
(c) Certificate of deposits		
(d) Others (to be specified)		
<b>Subtotal (1)</b>		
<b>2. Debt securities issued outside India</b>		
(a) Bonds and debentures		
(b) Others (to be specified)		
<b>Subtotal (2)</b>		
<b>Total (1 + 2)</b>		

\* Debt securities subscribed by the Government of India shall be presented separately under this schedule.

<b>Schedule XIII- Other financial liabilities</b>		
	As at 31.03.____ (Current Year)	As at 31.03.____ (Previous Year)
1. Interest accrued		
2. Unpaid Dividend		
3. Unpaid matured debentures and interest accrued thereon		
4. Others (to be specified)		
<b>Total</b>		

<b>Schedule XIV – Other non-financial liabilities (including provisions)</b>		
	As at 31.03.____ (Current Year)	As at 31.03.____ (Previous Year)
1. Revenue received in advance		
2. Provisions		
3. Others (to be specified)		
<b>Total</b>		

<b>Schedule XV – Share capital</b>		
	As at 31.03.____ (Current Year)	As at 31.03.____ (Previous Year)
<b>1. Authorized Capital</b>		
(a) Equity Share Capital		
<b>2. Issued, Subscribed and Paid-up Capital</b>		
(a) Equity Share Capital		
<b>Total share capital</b>		

<b>Schedule XVI – Reserves and Surplus</b>		
	As at 31.03.____ (Current Year)	As at 31.03.____ (Previous Year)
<b>1. Reserve fund</b> (Created under Section 24 of the National Bank for Financing Infrastructure and Development Act, 2021)		
(a) Opening Balance		
(b) Additions during the year		
(c) Utilisations during the year		

(d) Closing Balance		
<b>2. Capital Reserve</b>		
(a) Opening Balance		
(b) Additions during the year		
(c) Utilisations during the year		
(d) Closing Balance		
<b>3. Investment Reserve</b>		
(a) Opening Balance		
(b) Additions during the year		
(c) Utilisations during the year		
(d) Closing Balance		
<b>4. Special Reserve created and maintained u/s 36(1)(viii) of the Income-tax Act, 1961</b>		
(a) Opening Balance		
(b) Additions during the year		
(c) Utilisations during the year		
(d) Closing Balance		

<b>Schedule XVI – Reserves and Surplus</b>		
	As at 31.03.____ (Current Year)	As at 31.03.____ (Previous Year)
<b>5. Revaluation Reserves</b>		
(a) Opening Balance		
(b) Additions during the year		
(c) Utilisations during the year		
(d) Closing Balance		
<b>6. General Reserve</b>		
(a) Opening Balance		
(b) Additions during the year		
(c) Utilisations during the year		
(d) Closing Balance		
<b>7. Balance in Statement of Profit and Loss Account</b>		
(a) Opening Balance		
(b) Additions during the year		
(c) Utilisations during the year		
(d) Closing Balance		
<b>8. Other specific reserves (to be specified)</b>		
(a) Opening Balance		
(b) Additions during the year		
(c) Utilisations during the year		
(d) Closing Balance		
<b>Total Reserves and Surplus</b>		

<b>Schedule XVII - Contingent liabilities</b>		
	As at 31.03.____ (Current Year)	As at 31.03.____ (Previous Year)
1. Claims against the institution not acknowledged as debts		
2. On account of guarantees / Letters of Credit		
3. On account of forward Contracts		
4. On account of underwriting commitments		
5. On account of uncalled monies on partly paid shares, debentures		
6. Other items for which the institution is		

contingently liable (to be specified)		
<b>Total</b>		

**Form 3**

[See rule 9]

(While adopting AS GAAP for preparation of accounts)

**Statement of Profit and Loss for the year ended 31<sup>st</sup> March,**

	Schedules	As at 31.03.____ (Current Year)	As at 31.03.____ (Previous Year)
<b>Income</b>			
Interest and discount	XVIII		
Fees and commission income			
Net gain/(loss) on sale of investments	XIX		
<b>Other Income</b>	XX		
<b>Total income</b>			
<b>Expenditure</b>			
Finance Cost	XXI		
Fees and commission expense			
Provisions on financial assets	XXII		
Employee benefits	XXIII		
Depreciation and impairment on property, plant and equipment			
Amortisation and impairment of intangible assets			
Other expenses	XXIV		
<b>Total expenses</b>			
<b>Net profit/(loss) before taxes and exceptional items</b>			
<b>Exceptional items</b>			
<b>Net profit/(loss) before taxes</b>			
<b>Tax expenses</b>			
(i) Current tax			
(ii) Deferred tax			
<b>Net Profit/(loss) after tax for the period</b>			
<b>Appropriations</b>			
(a) Transfer to General Reserve			
(b) Transfer to Special Reserve u/s 36(1)(viii) of the Income-tax Act, 1961			
(c) Transfer to Reserve Fund u/s 24 of NaBFID Act 2021			
(d) Others (to be specified)			
(e) Surplus in Profit and Loss account carried forward			
<b>Earnings Per Share</b>			
(a) Basic			
(b) Diluted			



<b>Schedule XVIII - Interest and Discount</b>		
	<b>As at 31.03.____ (Current Year)</b>	<b>As at 31.03.____ (Previous Year)</b>
1. Interest and discount income on loans and advances		
2. Interest and discount income on investments		
3. Interest on balances with and dues from banks		
4. Other interest income (to be specified)		
<b>Total</b>		

<b>Schedule XIX: Net gain/(loss) on sale of investments</b>		
	<b>As at 31.03.____ (Current Year)</b>	<b>As at 31.03.____ (Previous Year)</b>
1. Profit on sale of Investments Less: Loss on sale of investments		
<b>Total</b>		

<b>Schedule XX – Other income</b>		
	<b>As at 31.03.____ (Current Year)</b>	<b>As at 31.03.____ (Previous Year)</b>
1. Upfront and processing Fees		
2. Income earned by way of dividends on investments		
3. Income earned by way of dividends etc. from subsidiaries, associates and joint ventures		
4. Foreign exchange gains/(loss) (other than considered as finance costs)		
5. Other income (to be specified)		
<b>Total</b>		

<b>Schedule XXI - Finance Costs</b>		
	<b>As at 31.03.____ (Current Year)</b>	<b>As at 31.03.____ (Previous Year)</b>
1. Interest on deposits		
2. Interest on borrowings		
3. Interest on debt securities		
4. Other interest expenses (to be specified)		
<b>Total</b>		

<b>Schedule XXII: Provision on financial assets</b>		
	<b>As at 31.03.____ (Current Year)</b>	<b>As at 31.03.____ (Previous Year)</b>
1. Provision for non performing assets		
2. Provision for standard loans		
3. Provisions for diminution in value of long term investments		
4. Provisions / Reversals on other financial assets		
<b>Total</b>		

<b>Schedule XXIII: Employee benefits</b>		
	<b>As at 31.03.____ (Current Year)</b>	<b>As at 31.03.____ (Previous Year)</b>
1. Salaries and wages including bonus		
2. Contribution to Provident Fund and other funds		
3. Staff Welfare expenses		
4. Others (to be specified)		

<b>Total</b>		
<b>Schedule XXIV: Other expenses</b>		
	<b>As at 31.03.____ (Current Year)</b>	<b>As at 31.03.____ (Previous Year)</b>
1. Rent, Rates and Taxes		
2. Electricity and other utilities		
3. Printing and Stationery		
4. Communication cost		
5. Advertisement and publicity		
6. Directors' fees, allowances, and expenses		
7. Auditor's fees and expenses		
8. Legal and professional charges		
9. Repairs and maintenance		
10. Insurance		
11. Other Expenditure*		
<b>Total</b>		

\* Any item under the subhead 'Other expenditure' which exceeds one per cent. of the total income to be presented separately.

Schedule XXIII: Significant accounting policies

Schedule XXIV: Notes to account

General instructions for preparation of balance sheet and profit and loss account:

- a. This Schedule sets out minimum requirements for disclosure on the face of (a) the Balance Sheet as at end of the year, (b) Statement of Profit and Loss for the period and (c) Schedules (hereinafter referred to as 'financial statements' for purpose of this Schedule).
- b. Line items, sub-line items and subtotals shall be presented as an addition or substitution on the face of the financial statements when required for compliance with applicable laws, rules, regulation, accounting standards and applicable guidance notes issued from time to time.
- c. Where compliance with the requirements of the laws, rules, guidelines issued by the Reserve Bank of India from time to time or applicable accounting standards require any change in treatment or disclosure including addition, amendment, substitution or deletion in the head/subhead or any changes inter se, in the financial statements, the same shall be made and the requirements of this Schedule shall stand modified accordingly.
- d. The presentation and disclosure requirements specified in 'Form 2' and 'Form 3' of this Schedule are in addition to and not in substitution of the disclosure or presentation requirements specified by Reserve Bank of India from time to time or specified in applicable accounting standards and applicable guidance notes issued from time to time. The Reserve Bank of India may prescribe requirements for any of the components of financial statements including the 'Notes to Accounts' which shall contain information in addition to that presented in 'Form 2' and 'Form 3'.
- e. 'Notes to Account' shall contain information in addition to that presented in the financial statements and shall provide where required (a) narrative descriptions or disaggregations of items recognised in those statements and (b) information about items that do not qualify for recognition in those statements.
- f. Each item on the face of the financial statements shall be cross-referenced to any related information in the 'Notes to Account'. In preparing the financial statements including the 'Notes to Accounts', a balance shall be maintained between providing excessive detail that may not assist users of financial statements and not providing important information as a result of too much aggregation.
- g. The unit of measurement of presenting financial statements shall be Indian Rupees in crores. The unit of measurement shall be used consistently and uniformly in the entire financial statements and Notes to Account.
- h. Financial statements shall disclose all 'material' items i.e. the items that could individually or collectively, influence the economic decisions that users make on the basis of the financial statements. Materiality depends on the size and nature of the item judged in the particular circumstances.
- i. For the purpose of this Schedule, the terms used herein shall have the same meanings assigned to them in Accounting Standards and applicable guidance notes issued from time to time.

#### General Instructions for the Preparation of Consolidated Financial Statements

1. Where the Institution is required to prepare Consolidated Financial Statements, i.e., consolidated balance sheet and consolidated statement of profit and loss, the Institution shall mutatis mutandis follow the requirements of this

Schedule as applicable to the Institution in the preparation of balance sheet and statement of profit and loss. However, where the consolidated financial statements contains elements pertaining to Institution and other than Institution, mixed basis of presentation may be followed for consolidated financial statements where both kinds of operations are significant. In addition, the consolidated financial statements shall disclose the information as per the requirements specified in the applicable Accounting Standards including the following:

- (i) Profit or loss attributable to “minority interest” and to owners of the parent in the statement of profit and loss shall be presented as allocation for the period.
- (ii) “Minority interests” in the balance sheet within equity shall be presented separately from the equity of the owners of the parent.

2. In Consolidated Financial Statements, the following shall be disclosed by way of additional information:

Name of the entity	Net Assets, i.e., total assets minus total liabilities		Share in profit or loss	
	As % of consolidated net assets	Amount	As % of consolidated profit or loss	Amount
(1)	(2)	(3)	(4)	(5)
Parent Subsidiaries Indian				
1.				
2.				
.				
Foreign				
1.				
2.				
.				
Minority Interest in all subsidiaries				
Associates (Investment as per the equity method)				
1.				
2.				
.				
Foreign				
1.				
2.				
.				
Joint Ventures (as per proportionate consolidation/investment as per the equity method)				
Indian				
1.				
2.				
.				
Foreign				
1.				
2.				
.				
Total				

3. All subsidiaries, associates and joint ventures (whether Indian or foreign) will be covered under consolidated financial statements.

4. An entity shall disclose the list of subsidiaries or associates or joint ventures which have not been consolidated in the consolidated financial statements along with the reasons of not consolidating.

**Form 2**  
[See rule 9]

**Balance Sheet as at 31<sup>st</sup> March, \_\_**  
(While adopting Ind AS for preparation of accounts)

(Rupees in.....)

Particulars	Note No.	Figures as at the end of current reporting period	Figures as at the end of the previous reporting period
(1)		(2)	(3)
<b>ASSETS</b>			
<b>(1) Financial Assets</b>			
(a) Cash and cash equivalents			
(b) Balance in banks other than (a) above			
(c) Derivative financial instruments			
(d) Receivables			
(e) Loans			
(f) Investments			
(g) Other Financial assets (to be specified)			
<b>(2) Non-financial Assets</b>			
(a) Current tax assets (Net)			
(b) Deferred tax Assets (Net)			
(c) Property, Plant and Equipment			
(d) Goodwill			
(e) Other Intangible assets			
(f) Other non-financial assets (to be specified)			
<b>Total Assets</b>			
<b>LIABILITIES AND EQUITY</b>			
<b>LIABILITIES</b>			
<b>(1) Financial Liabilities</b>			
(a) Derivative financial instruments			
(b) Payables			
(c) Debt Securities			
(d) Borrowings (Other than Debt Securities)			
(e) Deposits			
(f) Subordinated Liabilities			
(g) Other financial liabilities (to be specified)			
<b>2. Non-Financial Liabilities</b>			
(a) Current tax liabilities (Net)			
(b) Provisions			
(c) Deferred tax liabilities (Net)			
(d) Other non-financial liabilities (to be specified)			
<b>3. EQUITY</b>			
(a) Equity Share capital			
(b) Other Equity			
<b>Total Liabilities and Equity</b>			

See accompanying notes to the financial statements

**STATEMENT OF CHANGES IN EQUITY**

Statement of Changes in Equity for the period ended .....

**a. Equity Share Capital**

(1) Current reporting period

Balance at the beginning of the current reporting period	Changes in Equity Share Capital due to prior period errors	Restated balance at the beginning of the current reporting period	Changes in equity share capital during the current year	Balance at the end of the current reporting period



the reporting period																				
Changes in accounting policy/prior period Errors																				
Restated balance at the beginning of the reporting period																				
Total Comprehensive Income for the year																				
Dividends																				
Transfer to retained earnings																				
Any other change (to be specified)																				
Balance at the end of the reporting period																				

**Note:** Remeasurement of defined benefit plans and fair value changes relating to own credit risk of financial liabilities designated at fair value through profit or loss shall be recognised as a part of retained earnings with separate disclosure of such items along with the relevant amounts in the Notes or shall be shown as a separate column under Reserve and Surplus.

### Notes

#### **GENERAL INSTRUCTIONS FOR PREPARATION OF BALANCE SHEET**

The *National Bank for Financing Infrastructure and Development* (Institution) shall disclose the following in the notes to accounts:

**(A) Cash and cash equivalents:** Cash and cash equivalents shall be classified as:

- (i) Cash on hand
- (ii) Balances with the Reserve Bank of India (of the nature of cash and cash equivalents)
- (iii) Balances with Banks (of the nature of cash and cash equivalents); and
- (iv) Others (specify nature).

**Cash and Bank balances:** The following disclosures with regard to cash and bank balances shall be made:

- (i) Earmarked balances with banks (for example, for unpaid dividend) shall be separately stated.
- (ii) Balances with banks to the extent held as margin money or security against the borrowings, guarantees, other commitments shall be disclosed separately.
- (iii) Repatriation restrictions, if any, in respect of cash and bank balances shall be separately stated.
- (iv) Balances with banks in current accounts and in other deposits in India and Outside India shall be disclosed separately.

**(B) Derivative financial Instruments**

1. Explain use of derivatives.
2. Cross-reference to *Financial Risks* section for management of risks arising from derivatives.

Part I	(Current Year)				(Previous Year)			
	Notional amounts	Fair Value Assets	Fair Value Liabilities	Notional amounts	Fair Value Assets	Fair Value Liabilities		
<b>(i) Currency derivatives:</b>								
-Spot and forwards								
-Currency Futures								
-Currency swaps								
-Options Purchased								
-Options sold (written)								
-Others								
<b>Subtotal (i)</b>								
<b>(ii) Interest rate derivatives</b>								
-Forward Rate Agreements and Interest Rate Swaps								
-Options Purchased								
-Options sold (written)								
-Futures								
-Others								
<b>Subtotal(ii)</b>								
<b>(iii) Credit derivatives</b>								
<b>(iv) Equity linked derivatives</b>								
<b>(v) Other derivatives (Please specify)</b>								
<b>Total Derivative Financial Instruments (i)+(ii)+(iii)+(iv)+(v)</b>								
<b>Part II</b>								
Included in above (Part I) are derivatives held for hedging and risk management purposes as follows:								
<b>(i) Fair value hedging:</b>								
- Currency derivatives								
- Interest rate derivatives								
- Credit derivatives								
- Equity linked derivatives								
- Others								
<b>Subtotal (i)</b>								
<b>(ii) Cash flow hedging:</b>								
- Currency derivatives								
- Interest rate derivatives								
- Credit								









Certificate of Deposits etc.)								
<b>Total (A)</b>								
Debt securities in India								
Debt securities outside India								
<b>Total (B) to tally with (A)</b>								

(i) bonds or debentures (along with the rate of interest, and particulars of redemption or conversion, as the case may be) shall be stated in ascending order of maturity or conversion, starting from earliest redemption or conversion date, as the case may be. Where bonds/debentures are redeemable by installments, the date of maturity for this purpose must be reckoned as the date on which the first installment becomes due;

(ii) particulars of any redeemed bonds or debentures which the Institution has power to reissue shall be disclosed.

**(J) Borrowings (Other than Debt Securities)**

	(Current Year)				(Previous Year)			
	At Amortised Cost	At fair value Through profit or loss	Designated at fair value through profit or loss	Total	At Amortised Cost	At fair value Through profit or loss	Designated at fair value through profit or loss	Total
	(1)	(2)	(3)	(4)=(1)+(2)+(3)	(1)	(2)	(3)	(4)=(1)+(2)+(3)
(a) Term loans								
(i) from banks								
(ii) from other parties								
(b) Liability component of compound financial instruments								
(c) Loans repayable on demand								
(i) from banks								
(ii) from other parties								
(d) Other loans (specify nature)								
<b>Total (A)</b>								
Borrowings in India								
-From RBI								
-From Government of India								
-From Others								
Borrowings outside India								
-From Multilateral/Bilateral Organisations (to be specified)								
-From Other Development Financial Institutions (to be specified)								
<b>Total (B) to tally with (A)</b>								

(i) Borrowings shall further be sub-classified as secured and unsecured. Nature of security shall be specified separately in each case.

(ii) Where borrowings have been guaranteed by directors or others, the aggregate amount of such borrowings under each head shall be disclosed;

(iii) terms of repayment of term loans and other loans shall be stated; and

(iv) period and amount of default as on the balance sheet date in repayment of borrowings and interest shall be specified separately in each case.

## (K) Deposits

	(Current Year)				(Previous Year)			
	At Amortised Cost	At fair value through profit or loss	Designated at fair value through profit or loss	Total	At Amortised Cost	At fair value through profit or loss	Designated at fair value through profit or loss	Total
	(1)	(2)	(3)	(4)=(1)+(2)+(3)	(5)	(6)	(7)	(8)=(5)+(6)+(7)
Deposits								
(i) From Banks								
(ii) From Others (to be specified)								
<b>Total</b>								

## (L) Subordinated Liabilities

	(Current Year)				(Previous Year)			
	At Amortised Cost	At fair value through profit or loss	Designated at fair value through profit or loss	Total	At Amortised Cost	At fair value through profit or loss	Designated at fair value through profit or loss	Total
	(1)	(2)	(3)	(4)=(1)+(2)+(3)	(5)	(6)	(7)	(8)=(5)+(6)+(7)
Perpetual Debt Instruments to the extent that do not qualify as equity								
Others (specifying the nature and type of instrument issued)								
<b>Total (A)</b>								
Subordinated Liabilities in India								
Subordinated Liabilities outside India								
<b>Total(B) to tally with (A)</b>								

(M) Other Financial Liabilities (to be specified): **Other Financial liabilities shall be classified as-**

- Interest accrued;
- Unpaid dividends ;
- Application money received for allotment of securities to the extent refundable and interest accrued thereon;
- Unpaid matured term deposits and interest accrued thereon;
- Unpaid matured debentures and interest accrued thereon;
- Margin money (to be specified);and
- Others (specify nature)

(N) **Provisions:** The amounts shall be classified as-

- (a) Provision for employee benefits; and
- (b) Others (specify nature)

**(O) Other Non-financial liabilities (to be specified):**

- (a) Revenue received in advance;
- (b) Other advances (Specify nature); and
- (c) Others (specify nature).

**(P) Equity Share Capital : For each class of equity share capital:**

- (a) the number and amount of shares authorised;
- (b) the number of shares issued, subscribed and fully paid, and subscribed but not fully paid;
- (c) par value per share;
- (d) a reconciliation of the number of shares outstanding at the beginning and at the end of the period;
- (e) the rights, preferences and restrictions attaching to each class of shares including restrictions on the distribution of dividends and the repayment of capital;
- (f) shares in the Institution held by Central Government, multilateral institution, sovereign wealth funds, pension funds, insurers, financial institutions, banks, and any other institution as may be specified;
- (g) shares reserved for issue under options and contracts/commitments for the sale of shares or disinvestment, including the terms and amounts;
- (h) For the period of five years immediately preceding the date at which the Balance Sheet is prepared:
  - Aggregate number and class of shares bought back;
- (i) terms of any securities convertible into equity shares issued along with the earliest date of conversion in descending order starting from the farthest such date;
- (j) The Institution shall disclose information that enables users of its financial statements to evaluate its objectives, policies and processes for managing capital.

**(Q) Other Equity**

- (i) Other Reserves shall be classified in the notes as:
  - (a) Capital Redemption Reserve;
  - (b) Debenture Redemption Reserve;
  - (c) Statutory Reserves; and
  - (d) Others – (specify the nature and purpose of each reserve and the amount in respect thereof); (Additions and deductions since last balance sheet to be shown under each of the specified heads)
- (ii) Retained Earnings represents surplus i.e. balance of the relevant column in the Statement of Changes in Equity;
- (iii) A reserve specifically represented by earmarked investments shall disclose the fact that it is so represented;
- (iv) Debit balance of Statement of Profit and Loss shall be shown as a negative figure under the head 'retained earnings'. Similarly, the balance of 'Other Equity', after adjusting negative balance of retained earnings, if any, shall be shown under the head 'Other Equity' even if the resulting figure is in the negative;
- (v) Under the sub-head 'Other Equity', disclosure shall be made for the nature and amount of each item; and
- (vi) Under the sub-head 'Other Equity', disclosure shall be made for conditions or restrictions for distribution attached to statutory reserves.

**(R) Contingent Liabilities and commitments (to the extent not provided for)**

- (i) Contingent Liabilities shall be classified as:
  - (a) Claims against the institution not acknowledged as debt;
  - (b) Guarantees excluding financial guarantees/letters of credit; and
  - (c) Other money for which the Institution is contingently liable
- (ii) Commitments shall be classified as:
  - (a) Uncalled liability on shares and other investments partly paid;
  - (b) Underwriting Commitments;

(c) Other commitments (specify nature).

**(S) The amount of dividends proposed to be distributed to equity shareholders for the period and the related amount per share shall be disclosed separately.**

**(T) Other Classification related General Instructions**

1. When the Institution applies an accounting policy retrospectively or makes a restatement of items in the financial statements or when it reclassifies items in its financial statements, in pursuance of requirements of Ind AS, the Institution shall attach to the Balance Sheet, a “Balance Sheet” as at the beginning of the earliest comparative period presented.

2. Preference shares including premium received on issue, shall be classified and presented as ‘Equity’ or ‘Liability’ in accordance with the requirements of the relevant Indian Accounting Standards. Accordingly, the disclosure and presentation requirements in this regard applicable to the relevant class of equity or liability shall be applicable *mutatis mutandis* to the preference shares. For instance, plain vanilla redeemable preference shares shall be classified and presented under ‘liabilities’ as ‘borrowings’ or ‘subordinated liability’ and the disclosure requirements in this regard applicable to such borrowings shall be applicable *mutatis mutandis* to redeemable preference shares.

3. Compound financial instruments such as convertible debentures, where split into equity and liability components, as per the requirements of the relevant Indian Accounting Standards, shall be classified and presented under the relevant heads in “Liabilities and Equity”.

**Form 3**

[See rule 9]

**Statement of Profit and Loss for the year ended 31<sup>st</sup> March, \_\_\_\_\_**  
(While adopting Ind AS for preparation of accounts)

	Particulars	Note	Figures for the current reporting period	Figures for the previous reporting period
	<b>Revenue from operations</b>			
(i)	Interest Income			
(ii)	Dividend Income			
(iii)	Fees and commission Income			
(iv)	Net gain on fair value changes			
(v)	Net gain on derecognition of financial instruments under amortised cost category			
(vi)	Others (to be specified)			
<b>(I)</b>	<b>Total Revenue from operations</b>			
(II)	Other Income (to be specified)			
<b>(III)</b>	<b>Total Income (I+II)</b>			
	<b>Expenses</b>			
(i)	Finance Costs			
(ii)	Fees and commission expense			
(iii)	Net loss on fair value changes			
(iv)	Net loss on derecognition of financial instruments under amortised cost category			
(v)	Impairment on financial instruments			
(vi)	Employee Benefits Expenses			
(vii)	Depreciation, amortisation and impairment			
(viii)	Others expenses (to be specified)			
<b>(IV)</b>	<b>Total Expenses (IV)</b>			
(V)	Profit / (loss) before exceptional items and tax (III-IV)			

(VI)	Exceptional items			
(VII)	Profit/(loss) before tax (V -VI )			
(VIII)	Tax Expense: (2) Current Tax Deferred Tax			
<b>(IX)</b>	<b>Profit/(loss) for the period</b>			
<b>(X)</b>	<b>Other Comprehensive Income</b>			
	A (i) Items that will not be reclassified to profit or loss (specify items and amounts)			
	(ii) Income tax relating to items that will not be reclassified to profit or loss			
	<b>Subtotal (A)</b>			
	B (i) Items that will be reclassified to profit or loss (specify items and amounts)			
	(ii) Income tax relating to items that will bereclassified to profit or loss			
	<b>Subtotal (B)</b>			
	<b>Other Comprehensive Income (A + B)</b>			
<b>(XI)</b>	<b>Total Comprehensive Income for the period</b>			
<b>(XII)</b>	<b>Earnings per equity share (for continuing operations)</b>			
	Basic (Rs.)			
	Diluted (Rs.)			
<b>(XIII)</b>	<b>Earnings per equity share (for discontinued operations)</b>			
	Basic (Rs.)			
	Diluted (Rs.)			
<b>(XIV)</b>	<b>Earnings per equity share (for continuing and discontinued operations)</b>			
	Basic (Rs.)			
	Diluted (Rs.)			

Notes: See accompanying notes to the financial statements.

#### GENERAL INSTRUCTIONS FOR PREPARATION OF STATEMENT OF PROFIT AND LOSS

##### 1. The Statement of Profit and Loss shall include:

- (A) Profit or loss for the period;
- (B) Other Comprehensive Income for the period.

The sum of (A) and (B) above is 'Total Comprehensive Income'.

**2. Interest Income:**

Particulars	(Current Year)			(Previous Year)		
	On Financial Assets measured at fair value through OCI	On Financial Assets measured at Amortised Cost	Interest Income on Financial Assets classified at fair value through profit or loss	On Financial Assets measured at fair value through OCI	On Financial Assets measured at Amortised Cost	Interest Income on Financial Assets classified at fair value through profit or loss
Interest on Loans						
Interest income from investments						
Interest on deposits with Banks						
Other interest Income						
<b>Total</b>						

**3. Net gain/ (loss) on fair value changes\***

Particulars	(Current Year)	(Previous Year)
(A) Net gain/ (loss) on financial instruments at fair value through profit or loss		
(i) On trading portfolio		
- Investments		
- Derivatives		
- Others		
(ii) On financial instruments designated at fair value through profit or loss		
(B) Others (to be specified)		
Total Net gain/(loss) on fair value changes (C)		
Fair Value changes:		
-Realised		
-Unrealised		
<b>Total Net gain/(loss) on fair value changes(D) to tally with (C)</b>		

\*Fair value changes in this schedule are other than those arising on account of accrued interest income/expense.

**4. Other Income (to be specified)**

Particulars	(Current Year)	(Previous Year)
Net gain/(loss) on ineffective portion of hedges		
Net gain/(loss) on derecognition of property, plant and equipment		
Net gain or loss on foreign currency transaction and translation (other than considered as finance cost) (to be specified)		
Others (to be specified) *		
<b>Total</b>		

\* Any item under the subhead 'Others' which exceeds one per cent. of the total income to be presented separately.



**5. Finance Costs**

Particulars	(Current Year)		(Previous Year)	
	On Financial liabilities measured at fair value through profit or loss	On Financial liabilities measured at Amortised Cost	On Financial liabilities measured at fair value through profit or loss	On Financial liabilities measured at Amortised Cost
Interest on deposits				
Interest on borrowings				
Interest on debt securities				
Interest on subordinated liabilities				
Other interest expense				
<b>Total</b>				

**Employee Benefits Expenses**

Particulars	(Current Year)	(Previous Year)
Salaries and wages including bonus		
Contribution to provident and other funds		
Staff welfare expenses		
Others (to be specified)		
<b>Total</b>		

**6. Impairment on financial instruments**

Particulars	(Current Year)		(Previous Year)	
	On Financial instruments measured at fair value through OCI	On Financial instruments measured at Amortised Cost	On Financial instruments measured at fair value through OCI	On Financial instruments measured at Amortised Cost
Loans				
Investments				
Others (to be specified)				
<b>Total</b>				

**7. Other expenses (to be specified)**

Particulars	(Current Year)	(Previous Year)
Rent, rates and taxes		
Electricity and other utilities		
Repairs and maintenance		
Communication Costs		
Printing and stationery		
Advertisement and publicity		
Director's fees, allowances and expenses		
Auditor's fees and expenses		
Legal and Professional charges		
Insurance		
Other expenditure		
<b>Total</b>		

**8. Other Comprehensive Income shall be classified into-**

- (A) Items that will not be reclassified to profit or loss:
- (i) Changes in revaluation surplus;

- (ii) Remeasurements of the defined benefit plans;
- (iii) Equity Instruments through Other Comprehensive Income;
- (iv) Fair value changes relating to own credit risk of financial liabilities designated at fair value through profit or loss;
- (v) Share of Other Comprehensive Income in Associates and Joint Ventures, to the extent not to be classified into profit or loss; and
- (vi) Others (specify nature).

(B) Items that will be reclassified to profit or loss;

- (i) Exchange differences in translating the financial statements of a foreign operation;
- (ii) Debt Instruments through Other Comprehensive Income;
- (iii) The effective portion of gains and loss on hedging instruments in a cash flow hedge;
- (iv) Share of Other Comprehensive Income in Associates and Joint Ventures, to the extent to be classified into profit or loss; and
- (v) Others (specify nature).

**9. Additional Information:** The *Institution* shall disclose by way of notes, additional information regarding aggregate expenditure and income on the following items:

- (i) Depreciation, amortisation and impairment
- (ii) payments to the auditor as (a) auditor, (b) for taxation matters, (c) for company law matters, (d) for other services, (e) for reimbursement of expenses; and
- (iii) details of items of exceptional nature.

#### GENERAL INSTRUCTIONS FOR PREPARATION OF FINANCIAL STATEMENTS OF NATIONAL BANK FOR FINANCING INFRASTRUCTURE AND DEVELOPMENT (INSTITUTION)

1. National Bank for Financing Infrastructure and Development (the Institution) as defined in the National Bank for Financing Infrastructure and Development Act, 2021, shall prepare its financial statements under Indian Accounting Standards as notified under Companies (Indian Accounting Standards) Rules 2015 and amended from time to time, in accordance with this Schedule or with such modification as may be required under certain circumstances.

2. Where compliance with the requirements of relevant Act, Regulations, Guidelines or Circulars issued by the Reserve Bank of India from time to time including Indian Accounting Standards (Ind AS) (except the option of presenting assets and liabilities in accordance with current, non-current classification as provided by relevant Ind AS) as applicable to the Institution require any change in treatment or disclosure including addition, amendment, substitution or deletion in the head or sub-head or any changes inter se, in the financial statements or statements forming part thereof, the same shall be made and the requirements under this Schedule shall stand modified accordingly.

3. The presentation and disclosure requirements specified in this Schedule are in addition to and not in substitution of the disclosure or presentation requirements specified by the Reserve Bank of India and specified in the Indian Accounting Standards. The Reserve Bank of India may prescribe requirements for any of the components of financial statements including the "Notes to Accounts" which shall contain information in addition to that presented in this Schedule. Additional disclosures specified in the Indian Accounting Standards shall be made in the Notes or by way of additional statement or statements unless required to be disclosed on the face of the Financial Statements.

4. (i) Notes shall contain information in addition to that presented in the Financial Statements and shall provide where required-

- (a) narrative descriptions or disaggregations of items recognised in those statements; and
- (b) information about items that do not qualify for recognition in those statements.

(ii) Each item on the face of the Balance Sheet, Statement of Changes in Equity and Statement of Profit and Loss

shall be cross-referenced to any related information in the Notes. In preparing the Financial Statements including the Notes, a balance shall be maintained between providing excessive details that may not assist users of Financial Statements and not providing important information as a result of too much aggregation.

5. The unit of measurement of presenting financial statements shall be in Indian Rupees in crores or millions. The unit of measurement shall be used consistently and uniformly in the entire Financial Statements and Notes to Accounts.

6. Financial Statements shall contain the corresponding amounts (comparatives) for the immediately preceding reporting period for all items shown in the Financial Statements including Notes except in the case of first Financial Statements after incorporation.

7. Financial Statements shall disclose all 'material' items, i.e., the items if they could, individually or collectively, influence the economic decisions that users make on the basis of the financial statements. Materiality depends on the size or nature of the item or a combination of both, to be judged in the particular circumstances.

8. For the purpose of this Schedule, the terms used herein shall have the same meanings assigned to them in Indian Accounting Standards.

9. The Institution preparing financial statements as per this Schedule may change the order of presentation of line items on the face of financial statements or order of line items within the schedules in order of liquidity, if appropriate.

**Note:** This Schedule sets out the minimum requirements for disclosure on the face of the Financial Statements, i.e., Balance Sheet, Statement of Changes in Equity for the period, the Statement of Profit and Loss for the period (The term 'Statement of Profit and Loss' has the same meaning as 'Profit and Loss Account') and Notes. Cash flow statement shall be prepared, where applicable, in accordance with the requirements of the relevant Indian Accounting Standard.

Line items, sub-line items and sub-totals shall be presented as an addition or substitution on the face of the Financial Statements when such presentation is relevant to an understanding of the Institution's financial position or performance as prescribed by the relevant regulator or when required for compliance with the amendments to the relevant statutes or under the Indian Accounting Standards.

#### GENERAL INSTRUCTIONS FOR THE PREPARATION OF CONSOLIDATED FINANCIAL STATEMENTS

(1) Where the Institution prepares Consolidated Financial Statements, i.e., consolidated balance sheet, consolidated statement of changes in equity and consolidated statement of profit and loss, the Institution shall mutatis mutandis follow the requirements of this Schedule as applicable to the Institution in the preparation of balance sheet, statement of changes in equity and statement of profit and loss. However, where the consolidated financial statements contains elements pertaining to Institution and other than Institution, mixed basis of presentation may be followed for consolidated financial statements where both kinds of operations are significant. In addition, the consolidated financial statements shall disclose the information as per the requirements specified in the applicable Indian Accounting Standards notified under the Companies (Indian Accounting Standards) Rules 2015, including the following, namely:-

(i) Profit or loss attributable to 'non-controlling interest' and to 'owners of the parent' in the statement of profit and loss shall be presented as allocation for the period. Further, 'total comprehensive income' for the period attributable to 'non-controlling interest' and to 'owners of the parent' shall be presented in the statement of profit and loss as allocation for the period. The aforesaid disclosures for 'total comprehensive income' shall also be made in the statement of changes in equity. In addition to the disclosure requirements in the Indian Accounting Standards, the aforesaid disclosures shall also be made in respect of 'other comprehensive income'.

(ii) 'Non-controlling interests' in the Balance Sheet and in the Statement of Changes in Equity, within equity, shall be presented separately from the equity of the 'owners of the parent'.

(iii) Investments accounted for using the equity method.

(2) In Consolidated Financial Statements, the following shall be disclosed by way of additional information:

Name of the entity in the Group	Net Assets, i.e., total assets minus total liabilities		Share in profit or loss		Share in other comprehensive income		Share in total comprehensive income	
	As % of consolidated net assets	Amount	As % of consolidated profit or loss	Amount	As % of consolidated other comprehensive income	Amount	As % of total comprehensive income	Amount
Parent								
Subsidiaries								
Indian								
1.								
2.								
.								
Foreign								
1.								
2.								
.								
Non-controlling Interests in all subsidiaries								
Associates (Investment as per the equity method)								
Indian								
1.								
2.								
.								
Foreign								
1.								
2.								
.								
Joint Ventures(as per the equity method)								
Indian								
1.								
2.								
.								
Foreign								
1.								
2.								
.								
Total								

(3) All subsidiaries, associates and joint ventures (whether Indian or foreign) will be covered under consolidated financial statements.

(4) An entity shall disclose the list of subsidiaries or associates or joint ventures which have not been consolidated in